

HIGH COURT OF DELHI : NEW DELHI

No. 243/Estt./EI-1/DHC

Date: 11.03.2024

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to depute Mr. Satish Kumar Arora, an officer of Delhi Higher Judicial Services, presently posted as Officer on Special Duty (Case Flow Management) in this Court on deputation basis, to the Hon'ble Supreme Court of India as Officer-on-Special Duty (in the grade of Registrar) w.e.f. 18.03.2024 (FN) in Level-15 of the 7th Central Pay Commission pay matrix initially for a period of one year.

Mr. Satish Kumar Arora shall stand relieved from this Court w.e.f. 17.03.2024 (AN).

By Order,


Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 5717-31/Estt./EI-1/DHC

Date: 11.03.2024

Copy forwarded for information to:-

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi
4. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
5. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
6. All Registrars/ Officers on Special Duty/ Co-ordinator(DIAC).
7. Joint Registrar (Registrar General Secretariat)
8. Joint Registrar (Gazette-IIB)
9. All Joint Registrars.
10. Private Secretary to Hon'ble Judges.
11. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
12. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
13. Officer concerned.
14. To be placed in the personal file of the officer concerned.
15. Guard File.


(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/16885-16920

Dated, Delhi the 2 MAR 2024

Sub:- Order

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.


(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

